

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**ORDER**

*Dated Guwahati the 02<sup>nd</sup> April, 2020*

In view of the pandemic of Novel Corona Virus (COVID-19) which has engulfed the entire world posing serious threat to the life of the people worldwide and considering the fact that the calamity we are facing would possibly be the only catastrophe of this magnitude in our life time, and taking into account the limited financial resources available in our country, it is imperative that we should stand up to the occasion and contribute by donating generously for the cause of humanity as per individual capacity.

It has therefore been considered pertinent that the Judicial Officers of Assam may also contribute to the "Chief Minister's Relief Fund" of Assam by donating one day's basic salary.

The contribution would be on voluntary basis and the same may be forwarded to the undersigned on or before 10.04.2020, for handing over the same to Hon'ble the Chief Minister of Assam.

The contribution made is exempted under Section 80(G) of the Income Tax Act.

Concerned District & Sessions Judges would do the needful for depositing the contributions made by the Judicial Officers under his control, under intimation to the undersigned.

Presiding Officers of Family Courts, MACT, Special Courts and Presiding Officers of Industrial/Labour Courts may make the contribution to the respective District & Sessions Judges of their respective stations for depositing the same in the account of the undersigned as mentioned hereinabove.

  
21/4/2020  
**REGISTRAR GENERAL**

Copy forwarded to:

All concerned

**Details of Account:-**

Registrar General,  
Gauhati High Court, Guwahati  
A/C No. 10823646863  
IFSC Code : SBIN0000078  
SBI Branch : Guwahati Main Branch, Panbazar